

## **Notice**

This is to bring to your kind Notice that the files which stood “**Dismissed for Default**” but are lying in the Section, waiting for the D.F.D. memo to be received by the Learned Advocates appearing in these cases.

The Learned Advocates appearing on behalf of the Appellants mentioned in the list are requested to receive the memo of “D.F.D.” in the list of cases given below from the Second Appeal Section within a fortnight from the date of this notice (i.e. from 03.07.2025), failing which the cases will be placed before the Learned Registrar General for formal Order.

The List of D.F.D. cases are following:

SECOND APPEAL D.F.D. List 03.07.2025					
S. No.	Nature of case	Case No.	Date of Order	DFD Date	Name of Advocate
1	S.A. No.	211/10	07.02.2025	07.03.2025	Suchendra Prasad, Adv.
2	S.A. No.	275/18	05.05.2022	09.06.2022	Chandra S. Prasad, Adv.
3	S.A. No.	313/18	15.07.2024	05.08.2024	Tirtha Nandan Jha, Khagesh Thakur, Adv.
4	S.A. No.	206/10	29.04.2025	23.06.2025	K.P.Choudhary, Warda Khan, Adv.
5	S.A. No.	240/08	14.08.2024	26.09.2024	Rajeev Ranjan Tiwary, Adv.
6	S.A. No.	646/16	15.10.2024	12.11.2024	Pratiush Lala, Adv.
7	S.A. No.	109/23	03.09.2024	29.10.2024	Sandeep Verma, Adv.
8	S.A. No.	199/23	26.09.2024	14.10.2024	Krishanu Ray, Adv.
9	S.A. No.	107/23	12.06.2025	18.06.2025	Bhaiya V. Kumar, Gautam Kumar Pandey, Adv.
10	S.A. No.	195/23	26.09.2024	14.10.2024	Ram Lakhan Yadav, Adv.
11	S.A. No.	110/23	03.09.2024	29.10.2024	Sandeep Verma, Adv.